

जी राव रत्न शर्मा (बदा) : सभापति  
महोदय.....

MR. CHAIRMAN: You can continue on the next day when this business comes up for discussion; the next day of this discussion, for which time has been extended.

Now, the hon. Finance Minister.

12.12 Hrs.

STATEMENT RE. GOVERNMENT DECISIONS ON THE RECOMMENDATIONS OF THE THIRD PAY COMMISSION IN RESPECT OF CLASS I OFFICERS

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN)  
Mr. Speaker, Sir, with your permission, Sir, I rise to make a statement on the decisions taken by Government on the recommendations of the Third Central Pay Commission relating to Class I Central Services and posts and the All-India Services.

As the House is aware, the Commission had submitted its final Report to the Government on 31st March, 1973 and the Government announced its decisions on the recommendations relating to employees in Classes II, III and IV in October last. Government have now given due consideration to the recommendations relating to Class I Central Services and the All India Services keeping in view also the demands which have been made for making deviations therefrom, and have come to the conclusion that because of several factors, particularly the present economic situation and the repercussions on various Services, it is not possible to make any material changes, except a few marginal adjustments, in the recommendations relating to any particular service or category. Government have accordingly decided to accept broadly the recommendations of the Commission relating to the pay scales of Central Class I Services, Cadres and posts, subject to the following modifications:—

- (1) In regard to the senior scale for the Central Services, the Commission has recommended a lower

starting pay of Rs. 1050/- for some Engineering Services as also for Specialist Services like the Health Service, Economic Service, and the non-technical Services. In view of the existing senior scale of all these Services being the same at present and the administrative problems which would arise if two different minima as recommended by the Commission were to be accepted, Government has decided that the minimum of the senior scale of such Central Class I Services shall also be Rs. 1100/-.

- (2) The period of restriction on the length of service for drawal of increments in the Junior Administrative Grade recommended by the Commission shall be removed.
- (3) While the specific recommendations of the Commission for provision of a selection grade in certain Services shall be implemented, the principle of providing such a grade in various Class I Services has also been accepted, and the strength of this grade in each Service/Cadre shall be determined after detailed examination review of the cadre structure, promotion prospects etc. in that Service/cadre.
- (4) After considering the number and responsibilities of the posts of Heads of Departments in the Senior Administrative Grade, Government have accepted the recommendations of the Commission that the number of posts in the scale of Rs 2500-2750 may be raised to one half.
- (5) The Cadre Review Committee will be requested to review on priority basis the cadre strength of the Central Services in order to improve, wherever necessary, the promotion prospects in various Services.

Government have also decided that recommendations relating to the All India Services too shall be accepted except that in the case of IAS there shall be no increase in the strength of the selection

[Shri Yeshwant Rao Chavan]  
grade. In the case of I.P.S., the senior scale shall be Rs. 1200-1700 instead of Rs. 1100-1600 recommended by the Commission, and the selection grade shall be at Rs. 1800 instead of Rs. 1650-1800 recommended by the Commission. The recommendations relating to the Senior Scale of the Indian Forest Service have also been accepted. The question whether the selection grade in this Service should be above the level of Deputy Conservator or of that of the Conservator will be examined further in the light of the suggestions made by the State Governments, and decisions regarding the selection grade and the grade for Conservator will be taken thereafter.

While accepting the recommendations regarding grant of special pay to officers in the Central Class I Services when posted to Headquarters Organisations of their Services, and for rationalisation of the special pay on posts in the field, Government have also accepted the principle of grant of special pay to officers of technical Services for work of an arduous nature or requiring specialist qualifications and expertise other than essential qualifications. In regard to the recommendations relating to grant of special pay to the IAS necessary action shall be taken to reduce the ceiling on the number of posts which may be eligible for the grant of special pay to 50%. Government, however, intends to undertake a comprehensive review of the system of special pays and the posts to which such pays should be attached. Decisions on the recommendations relating to the grant of non-practising allowances to medical personnel shall be announced later.

Government have also decided that officers belonging to various Central Services will be eligible for appointment in the Central Secretariat.

So far as the recommendations of the Commission relating to fixation of pay, grant of allowance, retirement benefits, date of effect etc. are concerned, Government have broadly accepted the recommendations after extending, wherever applicable, to Class I and All India Services officers also the improvements which

have been provided to employees in Classes II to IV.

In view of the present financial position, Government hope that Class I and All India Service Officers will make a special deposit of the net amount of the arrears which they receive on account of these decisions for the period from 1-1-1973 to 31-12-1973 in their Provident Fund. The deposits so made in the Contributory Provident Fund will, however, not be eligible for corresponding contributions from Government.

SHRI DINEN BHATTACHARYYA (Serampore) : But, what has happened to the parity ?

श्री मधु लिमये (बांका) : सम्पाति महोदय, जब यहां पर बेतन आयोग की रिपोर्ट पर बहस हुई थी तो सभी ने मांग की थी पैरिटी की आई० ए० एस० और टेक्नो-लॉज में....

MR. CHAIRMAN : Mr. Limaye, after the statement, questions are not permitted. Let us not do that.

Now, the hon. Minister of Education, Prof. Nurul Hasan.

18.20 Hrs.

# STATEMENT RE. REVISION OF PAY SCALES OF UNIVERSITY AND COLLEGE TEACHERS

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF. S. NURUL HASAN) : Sir, I beg to inform the House that on the recommendation of the University Grants Commission, it has been decided to approve the revision of the pay scales of University and college teachers. The approved revised scales are as follows :

## Universities

Lecturer—Rs.	700—40—1100—50—1600.
Reader—Rs.	1200—50—300—60—1900.
Professor—Ra.	1500—60—1800—100—2000—125/2-2500.
Professor of Eminence—Rs.	3000 (fixed).